

**Notification No. 76/ 2022**

**SITTING ARRANGEMENT – PARTIAL MODIFICATONS**

The following partial modifications are made in the Sitting Arrangement in the Principal Seat at Madras **with effect from 28.03.2022.**

**Principal Seat at Madras**

- I. Hon'ble Division Bench consisting of Hon'ble Mr.Justice T.Raja and Hon'ble Mr.Justice S.Sounthar will take up Writ Appeals against final orders which are not specifically assigned to any other Division Bench (other than Tax matters) – up to the year 2020; Writ Petitions to be heard by Division Bench which are not specifically assigned to any other Division Bench; Writ Appeals against Interlocutory/Interim Orders passed by Single Bench (other than Tax Matters) - up to the year 2020.
- IA. When Division Bench is not sitting, Hon'ble Mr.Justice S.Sounthar will take up Old Civil Revision Petitions from the provisional list.
- II. Hon'ble Division Bench consisting of Hon'ble Mr.Justice S.Vaidyanathan and Hon'ble Mrs.Justice N.Mala will take up Writ Appeals relating to Service against Final Orders passed by Single Bench; Appeals/Writ Petitions/Civil Revision Petitions arising from the orders of Central Administrative Tribunal.
- IIA. When Division Bench is not sitting, Hon'ble Mrs.Justice N.Mala will take up Old First Appeals from the provisional list.

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS  
DATED : 28-03-2022

REGISTRAR (JUDICIAL)